

C. A. T. Bench, JODHPUR

Date of Order

Order

Def. No 433/95.

27.9.95.

Mr. Y. K. Sharma, Counsel for the applicant.

Defects have not been removed. The Counsel for the applicant seeks permission to withdraw this O. A. Permission is granted. The O. A. is dismissed as having been withdrawn.

*Usha Sen*  
USHA SEN  
Member Adm.

*Gopal K. Sen*  
(गोपाल कुण्ठा)  
(Gopal K. Sen)  
उपाध्यक्ष  
Vice Chairman

Copy of order  
dt 27.9.95 with  
copy of OA with  
Annexure. Sent  
to R-1 to R-4  
By Regd post  
vide no  
date

*CPB*  
16/10/95